

**Annexure – 7**

**Name of the corporate debtor: Buyout Retail India Private Limited; Date of commencement of CIRP – 02.02.2024; List of creditors as on – 19.02.2026**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	GST Department GSTO Ward 64	Delhi Govt GST	19.02.2024	9440518	NIL	Notice of GST (Unsecured)	NO	NIL	NIL	NIL	NIL	9440518	No claim form was filed by the Ld. GSTO. Only letter and notice sent in lieu of claim form, Hence Claim cannot be admitted.

PRADEP KUMAR KAUSHIK  
 1839/  
 CPA-002/  
 A-N01141/  
 2021-2022/  
 13287  
 Chartered Accountant